

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax- 23753923

Petition No.115/TT/2014

Date: 17.8.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited (PGCIL),
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff for **Asset-I:** 765 kV 240 MVAR Switchable Line Reactor of 765 kV D/C Aurangabad-Padghe Line Ckt-I to be charged as Bus Reactor at Aurangabad Sub-station and **Asset-II:** 765 kV, 240 MVAR Switchable line reactor of 765 kV D/C Aurangabad-Padghe line Ckt-II to be charged as bus reactor at Aurangabad Sub-station under "System Strengthening in North/West part of WR for IPP Projects in Chhatisgarh (IPP-E)" in Western Region

Sir,

I am directed to refer to the Commission's letter dated 26.5.2015 in the above said petition wherein PGCIL was directed to file additional information on affidavit (copy enclosed), with advance copy to the respondents latest by 26.6.2015.

2. The above said information has still not been filed. You are requested to furnish the same before 4.9.2015.

Yours faithfully,

Sd/-
(V.Sreenivas)
Deputy Chief (Legal)